ORAL ANSWERS TO QUESTIONS

Health Schemes in Rajasthan

*601. DR. ABRAR AHMED: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the on-going family welfare and rural health schemes in Rajasthan with Central assistance;

(b) whether any scheme is being run with foreign assistance; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA) : (a) to (c) A Statement is laid on the Table of the House.

STATEMENT

(a) The following Family Welfare and Rural Health Schemes/projects are under implementation in Rajasthan with the Central assistance:—

1. Sub Centre Scheme.
2. Urban Family Welfare Centres.
3. Urban Health Posts.
4. Sterilisation Bed Scheme.
5. National Maternity Benefit Scheme (NMBS).
6. IEC activities under RCH.
7. Assistance to NGOs.
8. Compensation to acceptors of Sterilisation and IUD.
9. Assistance under EAG Scheme.
10. Provision of Transport.

(b) and (c) The following Family Welfare and Rural Health Schemes/projects are under implementation in Rajasthan with external assistance:—

1. **Minor Civil Works:** A sum of Rs.10 lakh has been provided per district for all districts for arrangements of water and electricity and repair works at PHC. Rs. 290 lakhs have been provided for the purpose from World Bank Assistance.
2. **Major Civil Works:** A sum of Rs. 10.00 lakh has been provided for each CHC/District hospital for construction and upgradation of OT/Labour Room and arrangement of water and electricity, Rs. 889.47 lakh have been provided from World Bank Assistance.

3. Contractual appointment of Additional ANMs in 30% Sub Centres in 'C' category districts. Against the total requirement of 1193 additional ANMs the State Government has so far engaged 690.
4. **Contractual Appointment of Public Health Nurse (PHN)/Staff Nurse (SN)** in 25% PHCs/CHCs in 'C' category districts and 50% PHCs/ CHCs in B category Districts. 54 PHN have been so engaged against a target of 267.
5. **Contractual Appointment of two Lab Technicians** in each district. 17 Lab Technicians have been engaged against the requirement of 64.
6. **Hiring of Anaesthetists** for emergency obstetric care in sub-district hospitals, CHCs and FRUs @ Rs. 1000/- per case. Rs. 5.65 lakh has already been released to the State.
7. **Hiring of Safe Motherhood (SM) Consultant for Medical Termination of Pregnancy (MTP)** in PHCs/CHCs to visit once a week or at least once a fortnight on a fixed day for performing MTPs and providing ante- natal check-ups etc. @ Rs. 800/- per day visit.
8. **Hiring of other Contractual Staff:** There is provision of hiring of Contractual Staff including Sahayikas at sub- centre. 529 Sahayikas have been hired.
9. **24 Hour Delivery Services at** PHCs/CHCs in all the 32 districts. There is provision of Rs. 200/- for doctor, Rs.100/- for ANM and Rs. 30/- for cleaner for each night delivery performed.
10. **Referral Transport** of Pregnant women to First Referral Units (FRUs) For providing referral transport to pregnant women of poor families for emergency obstetric care Rs. 72.05 lakhs have been provided to 18 districts.
11. **Training of Dais:** Dai Training under RCH Programme is directed towards improving delivery services in rural areas. Six districts of Rajasthan *viz.* Alwar, Barmer, Churu, Hanumangarh, Jaisalmer and Jalore are covered under the Scheme. A sum of Rs. 22.03 lakh has been released to these districts.
12. **Holding RCH Camps:** In order to provide the RCH services to people living in remote areas where the existing services at PHC level are underutilized, a scheme for holding camps has been initiated. All districts of Rajasthan are covered under the Scheme. 989 such camps have already been organised in Rajasthan.

13. **Outreach Services:** Outreach services under RCH Programme is directed towards awareness generation and improvement in quality of care and strengthen immunization. The activity is being initiated in 5 districts of Rajasthan *viz,* Sawai Madhopur, Barmer, Bharatpur, Udaipur and Banswara. A sum of Rs. 26.40 lakh has been released to these districts in 2000-01 and Rs.36.96 lakh in 2001-02.

14. **Pulse Polio Programme:** Pulse Polio Programme for eradication of Polio from Rajasthan is under implementation. During 2003 National Immunization day was observed through out the State on 5th January, and 9th February, 2003. During January around 1,12,55,298 children and during February 1,14,69,343 children were given polio drops. Moreover, in the high risk districts of the State, Sub-National Immunization Day was observed on 6th April, 2003. Three more SNIDs will be held in the State in 1st June, 2003, September, 2003 and November, 2003.

15. **RCH Sub Project in Jaipur City and Tonk:** RCH sub-project is being implemented in two districts *viz.* Jaipur City and Tonk. A sum of Rs. 1115.00 lakh has been released by GOI for these 2 sub projects (Rs. 473.00 lakh for Jaipur City and Rs. 64.00 lakh for Tonk) for different activities like Civil Works, IEC Innovative Activities, Procurement, Baseline Survey, Hiring of staff etc.

16. **UNFPA assisted Integrated Population and Development Project:** UNFPA assisted Integrated Population and Development Project is under implementation in 6 districts of Rajasthan namely Alwar, Bhilwara Udaipur, Chittorgarh Bharatpur and Swai Madhopur, at a total cost of Rs.42.82 crores *w.e.f.* 21st Dec., 1998 ending on June, 2003 with the aim of achieving population stabilization through provision of Reproductive Health Services.

17. **European Commission (EC) assisted Sector Investment Programme** is under implementation in Barmer and Jalore districts of Rajasthan. Rs.11.15 Cr. have since been released and Rs.43.52 Cr. is further estimated since 1-4-02. The Programme has been extended to another 8 districts, namely Jodhpur, Jaisalmer, Nagaur, Pali, Sirohi, Bikaner, Dungarpur and Banswara.

डा. अबरार अहमद : सभापति महोदय, माननीय मंत्री जी ने बड़ा विस्तृत उत्तर दिया है और इसके लिए मैं धन्यवाद देता हूँ मंत्री जी को, कि उन्होंने राजस्थान की परिवार कल्याण योजनाओं के बारे में काफी कुछ बताया है, लेकिन इसी प्रश्न में ग्रामीण स्वास्थ्य से संबंधित जो अन्य दूसरी

नेशनल स्कीम चल रही हैं, जो परिवार कल्याण से हटकर हैं, उनके बारे में कोई जिक्र नहीं किया है, जैसे नेशनल टी. बी. प्रोग्राम है, नेशनल लेपरोसी इरेडिकेशन प्रोग्राम है, नेशनल मलेरिया इरेडिकेशन प्रोग्राम है, प्रिवेंशन आफ ब्लाइंडनेस प्रोग्राम है। मान्यवर, चूंकि राजस्थान गांवों का प्रदेश है, इसलिए मैं माननीय मंत्री जी से जानना चाहूंगा कि इन प्रोग्रामों की वहां क्या स्थिति है ? दूसरा, जो परिवार कल्याण के बारे में मंत्री जी ने उत्तर दिया है, इन पर कार्य सही हो रहा है या नहीं है, वहां मोनेटरिंग की व्यवस्था क्या है, जिन स्कीम के बारे में आपने राशि का, पैसे का जिक्र किया है ? यह मैं जानना चाहता हूँ।

SHRI A. RAJA : Sir, as the hon. Member has put it, most of the national disease control and family welfare measures are being taken up by the Central Government. In the past five years *i.e.*, in the Ninth Five Year Plan, a sum of Rs. 91.6 crores has been sent to the State of Rajasthan for the family welfare programmes alone, apart from the national disease control and eradication programmes. I would like to share the information with the hon. Member and with this hon. House that out of this money, the State Government was able to spend only Rs. 45.2 crores. It means that the State Government was not able to spend even fifty per cent of the amount allocated to it by the Central Government. However, I would like to inform the House that the situation is being monitored by the State Government. We have asked the State Government to fulfil the Central Government's aspirations, and to see that the schemes are implemented in accordance with the rules.

स्वास्थ्य और परिवार कल्याण मंत्री (श्रीमती सुषमा स्वराज) : सभापति जी, मैं इसमें थोड़ा ऐड करना चाहूंगी क्योंकि माननीय सांसद ने यह कहा कि हमने उनको परिवार कल्याण का ब्यौरा तो दिया लेकिन हमने नेशनल कंट्रोल प्रोग्राम्स का ब्यौरा नहीं दिया, मैं उनसे कहना चाहूंगी कि अगर वे अपना प्रश्न देखें तो प्रश्न रूरल हेल्थ स्कीम फार फेमिली वेलफेयर के बारे में था। ये रूरल हेल्थ स्कीम्स नहीं कहलाती हैं, यह नेशनल डिसीज कंट्रोल प्रोग्राम कहलाता है। इसीलिए यह उनके प्रश्न की परिधि में नहीं आता था, इसलिए इसका ब्यौरा हमने लिखित रूप से नहीं दिया है, परिवार कल्याण का ब्यौरा पूरा दिया क्योंकि यह रूरल हेल्थ स्कीम में आता है।

दूसरी बात जो उन्होंने कही कि क्या हम राजस्थान के परिवार कल्याण के कार्यक्रम मॉनिटर कर रहे हैं, तो मैं माननीय सांसद को आपके माध्यम से बताना चाहूंगी, आप भी राजस्थान से हैं और आपको यह जानकार खुशी होगी कि हम जो 1,37,311 सब-सैंटर्स पूरे देश में चला रहे हैं, उनमें 8,200 सब-सैंटर्स हम और नए ऐड करने जा रहे हैं 1991 के सैंसस के आधार पर और राजस्थान के डेजर्ट जिलों को पूरे के पूरे सैंटर्स देने के लिए, 469 और हमने केवल राजस्थान के लिए दिए हैं। यह उस मॉनिटरिंग का ही तकाजा है जो मॉनिटरिंग हमने राजस्थान के लिए की कि अलग से जो

सब-सैंटर्स हम लोग डेज़र्ट एरिया में खेलने जा रहे हैं, उसमें राजस्थान के लिए हमने विशेष व्यवस्था की है।

श्री सभापति : बहुत-बहुत धन्यवाद, जो आपने राजस्थान के लिए विशेष व्यवस्था की।

डा. अबरार अहमद : सभापति महोदय, माननीय मंत्री जी ने जो जानकारी राजस्थान के बारे में दी, मैंने तो सबसे पहले उसके लिए उन्हें बधाई दी थी।

मेरा दूसरा सप्लीमेंट्री, सभापति जी, आपके माध्यम से है कि सरकार ने डिज़ास्टर प्रिपेअरनैस एंड मेनेजमैंट स्कीम फार मोबाइल हास्पिटल प्रोजेक्ट के अंतर्गत नेशनल केलामिटीज़ प्रभावित गांवों में इमरजेंसी मेडिकल रिलीफ पहुंचाने के लिए पिछले वर्षों में, इन दो अकाल के वर्षों में, कितने और कहां-कहां मोबाइल हास्पिटल खोले हैं ?

SHRI A. RAJA: Sir, the question of setting up the mobile hospitals is well within the purview of the State Government. If any information relating to the Central Government is asked for, it will be given.

श्री मूल चन्द मीणा : सभापति जी, मंत्री जी ने अपने जवाब में बताया है कि परिवार कल्याण और ग्रामीण स्वास्थ्य की योजनाओं को गैर-सरकारी संगठनों को सहायता देकर चलाया जाता है। मैं यह जानना चाहूंगा कि राजस्थान में ऐसे कितने गैर-सरकारी संगठन हैं जिनको केन्द्र सरकार की ओर से सहायता दी गई है और क्या उन संगठनों को विदेशों से डायरेक्ट भी कोई सहायता मिली है ? इसकी मॉनिटरिंग कैसे होती है ? क्या ये संस्थाएं वास्तव में काम कर रही हैं या नहीं ? इस प्रकार की जानकारी आपके सामने है या नहीं ?

SHRI A. RAJA: Sir, Seven Non-Governmental Organisations were identified, and are being funded by the Government of India. So far as the NGOs are concerned, they are getting money from the Government of India only after the selection process that has been jointly completed by the Central Government and the State Government. We are monitoring the situation. So far as the question of misutilisation of funds allocated to the NGOs is concerned, if any default or misutilisation of the fund is done by any NGOs, we are having a mechanism to penalise them. In that case, we declare that these are the NGOs who have been blacklisted in the State list. Once they are blacklisted, further money is not released to them. So, we are having a mechanism with the State Governments to ensure whether funds allocated by the Central Government, are being utilised by them properly or not.

श्री लालू प्रसाद : सभापति जी, हम तो सोच रहे थे कि हमको दूसरे क्वेश्चन में इजाजत दिया जाएगा, लेकिन आपने पुकार दिया इसके लिए मैं आपको धन्यवाद देता हूं।

सभापति महोदय, माननीय मंत्री जी ने यह जवाब दिया कि बहुत सारे जनहित के कार्यक्रम एन.जी.ओज़. के द्वारा, गैर-सरकारी संगठनों के स्तर पर चलाए जाते हैं। मैं माननीय मंत्री जी से जानना चाहता हूं कि क्या माननीय मंत्री जी ने यह पता लगाने का काम किया है कि दिल्ली में जिस विभाग से यह पैसे रिलीज होते हैं वहां जो ब्यूरोक्रेसी में बैठे हुए लोग हैं, वे और एन.जी.ओज़. दोनों मिलकर जनता के नाम की करोड़ों रुपये की स्कीम को चट कर जाते हैं, ठीक उसी तरह जैसे तिलचट्टा खा जाता है ? कुछ एन.जी.ओज़. ठीक हैं। मैं कहना चाहता हूं कि राज्य सरकार को कांफिडेंस में नहीं लिया जाता है जबकि ग्राउंड लेवल पर राज्य सरकारें जानती हैं कि कौन एन.जी.ओज़. क्या काम कर रहा है। तो मैं जानना चाहता हूं कि इस तरह से जनता के पैसे की गैर-सरकारी संगठनों के माध्यम से जो बंदरबांट हो रही है, इसका पता लगाने की आपने कोई कोशिश की है ?

SHRI A. RAJA : Sir, the hon. Member is a leader, as well as the former Chief Minister of a State. As we all know, 'Health' is a State subject. Even the Centrally-sponsored schemes, the schemes fully funded by the Central Government of India, cannot be given directly to a State, without the consent and consultation with the concerned State.

श्री लालू प्रसाद : हम एन.जी.ओज़. की बात बोल रहे हैं ...(**व्यवधान**)

श्री मूल चन्द मीणा : हम एन.जी.ओज़. की बात बोल रहे हैं। एन.जी.ओज़. जो गड़बड़ कर रहे हैं, उसके बारे में पूछ रहे हैं। एन.जी.ओज़. करोड़ों रुपए खा रहे हैं ...(**व्यवधान**)

श्री सभापति : बोलने दीजिए।

SHRI A. RAJA : Yes, Sir, I am coming to that. With regard to the Central Government schemes and ordinary schemes, these need consultation and consent of the State Government. So, naturally, the NGOs are being selected—whether it is the mother NGO, or an ordinary NGO—and the list is put forth by the State Governments alone.

SHRI PREM CHAND GUPTA : Are you conforming that? ...*(Interruptions)*...

श्री मूल चन्द मीणा : आप जांच कराएंगे कि नहीं ?

श्री प्रेम गुप्ता : आप एन.जी.ओज़. की जांच कराने के लिए तैयार हैं क्या ?

SHRI A. RAJA : Sir, I am submitting before the House, with all sincerity, that the Government of India is not at all selecting the NGOs. Those NGOs which are placed in Bihar, or, in some other remote part of the country, are identified and their credibility confirmed, only after a consultation process with the State Governments.

SHRI PREM CHAND GUPTA : No, this is not correct. Funds are allocated to the NGOs directly by the Central Government.

SHRI A. RAJA : Funds are being given, but...

SHRI PREM CHAND GUPTA : No, you don't take the consent of the State Governments in this.

MR. CHAIRMAN : There are two different matters; one is the selection of NGOs, and the other is, allocation of funds to them. Once the ...(*Interruptions*)...आप एक मिनट बैठिए ...(**व्यवधान**)

श्री मूल चन्द मीणा : सभापति महोदय, एन.जी.ओज़. और सरकार के अधिकारी मिलकर जो करोड़ों रुपए खा रहे हैं ...(**व्यवधान**)

श्री सभापति : आपने करोड़ों रुपयों की बात की है। उनके नाम बताइए, वे कौन-सी एन.जी.ओज़. हैं जो करोड़ों रुपये खा गए ?

श्री मूल चन्द मीणा : मैं यह कहना चाहता हूं कि ये करोड़ों रुपये एन.जी.ओज़. को देते हैं लेकिन एन.जी.ओज़. वाले और केन्द्र के अधिकारी मिलकर ...(**व्यवधान**)

श्री सभापति : कौन से मामले में खा गए ? आप हाऊस में बोल रहे हैं कि करोड़ों रुपए खा गए। कौन से मामले में खा गए ? इस तरह चार्जेज नहीं लगाने चाहिए।

SHRI A. RAJA : Sir, with your permission ...(*Interruptions*)...

श्री लालू प्रसाद : महोदय, आप स्वयं एक महत्वपूर्ण राज्य के मुख्यमंत्री रहे हैं, आपको खुद जानकारी है कि किस तरह से ये एन.जी.ओज़. यहां पर चक्कर काटते रहते हैं और राज्य सरकार का कोई एप्रूवल नहीं होता। कितना रुपया कौन ले गया, कहां ले गया, क्या यूटिलाइजेशन हुआ, इससे राज्य सरकार को कोई कंसर्न नहीं होता। हम पूरे देश की बात कर रहे हैं, यह नहीं कि केवल राजस्थान की बात कर रहे हैं। सरकार जब पैसा देती है तो इसका हिसाब-किताब राज्य सरकार से मांगना चाहिए कि उन्होंने आपके राज्य में ठीक से काम किया या नहीं किया ? यह तो सुषमा जी जानती हैं कि इस प्रश्न में वे पकड़ में आ गई हैं, इसलिए वे स्वयं जवाब नहीं दे रही हैं, दूसरे से बुलवा रही हैं।

श्रीमती सुषमा स्वराज : सभापति जी, अगर उनको मुझसे जवाब चाहिए तो मैं जवाब देने के लिए तैयार हूं। चूंकि वे राज्य मंत्री हैं और मेरे सहयोगी हैं, वे बहुत केपेबल हैं और जवाब दे रहे हैं, इसलिए बार-बार मेरा खड़ा होना ठीक नहीं लगता लेकिन अगर लालू यादव जी मुझ से जवाब चाहते हैं तो मैं पूरी प्रामाणिकता से सदन में कहना चाहती हूं कि एन.जी.ओज़. के सेलेक्शन में राज्य सरकार की अनुशंसा, राज्य सरकार से सलाह-मशविरा लिया जाता है। कोई पैसा डॉयरेक्टली सेंट्रल गवर्नमेंट से सीधे एन.जी.ओज़. को, स्टेट गवर्नमेंट को बाइपास करके नहीं दिया जाता है। यह जवाब मैं दे रही हूं।

श्री लालू प्रसाद : चैक कर लीजिए, नहीं देते हैं।

श्रीमती सुषमा स्वराज : आप राबड़ी देवी जी से पूछिए, वे आपको पूरा बताती नहीं हैं।

श्री सभापति : इतना तो मैं भी कहना चाहूंगा कि जनता में जो इंप्रेशन जा रहा है ...(व्यवधान)

श्रीमती सुषमा स्वराज : जी, वह गलत जा रहा है।

श्री सभापति : वह इंप्रेशन ठीक नहीं है, उसको दुरुस्त करना चाहिए।

श्रीमती सुषमा स्वराज : आज मेरे जवाब के बाद वह ठीक हो जाएगा।

श्री सभापति : ठीक है।

श्री कुलदीप नैयर : महोदय, मैं इसी बात पर यह कहना चाहता हूं कि जैसी बात यहां हुई, उस से यह गलत अंदाजा लगाया जाएगा। बहुत अच्छे एन.जी.ओज. भी हैं और वे अच्छा काम करते हैं। इसलिए यह कहना कि सभी एन.जी.ओज. करोड़ों रुपये खा रहे हैं, यह ठीक नहीं है।

श्री सभापति : सबके लिए नहीं कहा लेकिन जो भी खराबी करता है, उसका जो प्रचार होता है, उसके काम से इस प्रकार की भ्रांतियां पैदा होती हैं।

श्रीमती सुषमा स्वराज : आज यह प्रचार खत्म हो जाएगा।

Upgradation of Doordarshan Kendra in Karnataka

*602. SHRI K.B. KRISHNA MURTHY : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a.) the number of Doordarshan Kendra in Karnataka which have been upgraded or expanded during the years 2001-2002 and 2002-2003; and

(b) the Doordarshan Kendra in Karnataka identified for upgradation and expansion during the year 2003-2004 ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI RAVI SHANKAR PRASAD) : (a) and (b) A Statement is laid on the Table of the House.

Statement

(a) and (b) Doordarshan Kendras in Karnataka upgraded/expanded during 2001-2002 and 2002-2003 are as under :—

Bangalore	—Programme production facilities at Kendra augmented.
Gulbarga	—Programme production facilities at Kendra augmented. Additional High Power Transmitter for relay of DD2 programme commissioned.